



The Gauhati High Court, At Guwahati
[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL
PRADESH]

NOTICE

**It is for information of all concerned that on
30.01.2025 (Thursday):-**

Item nos. 21 to 27 listed before the Single Bench of Hon'ble Mr. Justice Arun Dev Choudhury are deferred and will be notified later on. Urgent matters, if any, pertaining to the above mentioned deferred matters, mention may be made before His Lordship.

BY ORDER

Dated, Guwahati, the 29th January, 2025.